STATEMENT

- (a) The All India Handloom Board in its 25th meeting held on 30th May, 1966 has recommended that the rebate scheme on sale of handloom cloth produced by cooperatives should be continued in its present form during 1966-67
- (b) Central assistance to State Governments on development of handloom industry is given on the basis of actual expenditure incurred and furnished by them on this account, Figures of expenditure are furnished as a whole for the handloom industry, and separate figures for individual schemes such as rebate etc are not furnished Hence, no estimate of the expenditure involved on rebate is readily available, the information is being collected from the State Governments

*509 SHRI SITARAM JAIPURIA Will the Minister of MINES AND METALS be pleased to state

- (a) whether it is a fact that coal industry has been affected by devaluation
 - (b) if so, to what extent, and
- (c) what is the increase in exports of coal after devaluation and to which counties the exports have increased?

THE MINISTER OF MINES AND METALS (SHRIS K DEY) (a) and (b) The impact of devaluation will be reflected in the future imports of machinery, equipment and spares needed for coal mining industry. The coal prices are under review when all relevant aspects will be taken into account.

(c) India's export trade in coal has been only marginal. The effect of devaluation on export of coal is not yet perceptible

RAILWAY POSTS ATTACHED TO INDIAN HIGH COMMISSION IN LONDON

- *510 SHRI V M. CHORDIA Will the Minister of RAILWAYS be pleased to state
- (a) the number of Railway posts attached to Indian High Commission in London,
- (b) the value of goods inspected by each officer in 1965 and the value of orders for Railway equipment pending on U K firms at the beginning of 1966, and
- (c) whether the Railway Board, at any time, considered proposals to reduce the establishment in UK and downgrade

the post of Joint Railway Advisor (Elect) and operate it as Deputy Railway Advisor (Elect) Paris to balance the workload on the continent?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (DR RAM SUBHAG SINGH) (a) Nine, six of which are gazetted Three out of these have their headquarters on the Comment

- (b) Information is being collected and will be laid on the Table of the Sabha
 - (c) Yes, Sir

RECOMMENDATION OF ANCILLARY INDUS-TRIES SUB-COMMITTEF

*511 RAJA SHANKAR PRATAP SINGH SHRI V M CHORDIA SHRI RAM SAHAI

Will the Minister of INDUSTRY be pleased to state

- (a) whether Ancillary Industries Sub-Committee following their first meeting have made any recommendation in regard to Madhya Pradesh,
- (b) if so, details of the recommendations, and
- (c) the steps taken for the implementation of the recommendations?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI BIBUDHENDRA MISRA) (a) to (c) A statement is laid on the Table of the House.

STATEMENT

- (a) and (b) The Ancillary Industries Sub-committee for Madhya Pradesh has so far held two meetings. It is expected to hold more meetings. The Sub-committee has so far done the following work -
 - (i) The Sub committee has compiled a list of requirements of the proposed Heavy Vehicles Project, Jabalpur, which can be farmed out to ancillary units
 - (n) The Sub-committee has prepared a list of items being purchased by the Gun Carriage Factory, Jabalpur and a list of small scale units registered with them
 - (iii) The Sub-committee has reviewed the progress made in respect of development of ancillary units by

(iv) The Sub-committee has prepared a list of items which Nepa Mills, Nepanagar are purchasing from outside.

Written Answers

- (v) The Sub-committee has reported that there is no scope for ancillaries to the public undertakings being run by the Madhya Pradesh Industries Corporation or the Madhya Pradesh Laghu Udyog Nigam, but efforts are being made to explore the possibilities of supplying the requirements of such organisations as Madhya Pradesh State Electricity Board, Jabalpur etc.
- (c) Necessary follow-up action is being taken by the Director, Small Industries Service Institute, Indore, who is the Member-Secretary of the Sub-committee. Matters requiring consideration at a higher level are referred by him to the Development Commissioner, Small Scale Industries, New Delhi for examination in consultation with the Ministry of Industry, where necessary.

PROFICIENCY EXAMINATIONS FOR WIRELESS OPERATORS

- •512. SHRI P. K. KUMARAN: Will the Minister of RAILWAYS be pleased to state:
- (a) the number of proficiency examinations, lower and higher, conducted by the Southern Railway for Wireless Operators since May 1959;
- (b) the number of Wireless Operators who appeared and passed these proficiency tests; and
- (c) the reasons for not conducting this examination once a year as per original programme.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) Higher Proficiency—One; Lower Proficiency—Three

(b)	Number appeared	Number passed
Higher Proficiency	13	3
Lower Proficiency	143	15

(c) Results were very disappointing However, the matter is being looked into.

to Questions

CENTRES FOR COLLECTION OF DATA OF RETAIL PRICES

*513. SHRI N. D. NARAYAN : DR. (MRS.) MANGLADEVI TALWAR

SHRI U. S. DUGAL:

Will the Minister of COMMERCE be pleased to state:

- (a) whether it has been decided to operate Centres for collection of data of retail prices of different commodities; and
- (b) if so, how much amount has been sanctioned for this purpose?

THE MINISTER OF COMMERCE (SHRI MANUBHAI SHAH): (a) Yes, Sir.

- (b) A sum of Rs. 2·12 lakhs has been sanctioned so far for 1966-67 for this Scheme.
- LMPs in Medical Services of Railways *514. SHRI A. D. MANI: Will the Minister of RAILWAYS be pleased to state:
- (a) the number of persons holding licentiate medical qualifications after having passed the Inter Science Examinations, are now employed in the medical services of the various zonal Railways:
- (b) whether in the past any assurance was given that LMPs. who passed the Inter Science Examinations would be treated on an equal footing with holders of the MBBS qualification; and
- (c) if so, whether these assurances have been honoured by the Railways?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (DR. RAM SUBHAG SINGH): (a) The information is being collected from the Railways and will be laid on the Table of the Sabha.

- (b) No. Sir.
- (c) Does not arise.
- 515. Transferred to the 29th August, 1966.

AMBAR CHARKHA

516. SHRI LOKANATH MISRA: Will the Minister of COMMERCE be pleased to state:

- (a) the total amount of money spent so far on the Ambar Charkha Scheme:
- (b) whether there has been any research for improvement of the Ambar Chaikha; and
 - (c) if so, what is the result?